

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**  
**NOTICE**

Honourable the Chief Justice has nominated the following Honourable Judges for attending **urgent judicial matters** in the High Court of Gujarat, irrespective of roster during the present crisis period :

<b>Arrangement for 27.03.2020</b>	
<b><u>DIVISION BENCH MATTERS</u></b> <b>CIVIL &amp; CRIMINAL</b>	<b><u>SINGLE BENCH MATTERS</u></b> <b>CIVIL &amp; CRIMINAL</b>
Hon'ble Mr./Ms./Dr. Justice <i>Chief Justice</i>	Hon'ble Mr./Ms./Dr. Justice <i>Chief Justice</i>
and Hon'ble Mr./Ms./Dr. Justice <i>A. J. shastri. J.</i>	<i>After D.B.</i>

By Order of the Hon'ble Chief Justice

Date : *26* /03/2020

*26/3/20 20*  
Registrar (Judicial)